

BUSINESS ADVISORY COMMITTEE

Fifty-seventh Report

(Second Lok Sabha)

The Business Advisory Committee held a sitting on Friday, the 18th November, 1960.

2. The Committee recommend the allocation of time to the following items of legislative business as shown against each item:-

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|--|---|
| (1) The Companies (Amendment) Bill, 1959, as reported by the Joint Committee - |   |
| (a) Clause-by-clause consideration   | 18 hours  |
| (b) Third Reading  | 2 hours   |
| (2) The Forward Contracts (Regulation) Amendment Bill, 1960.                   | 2 hours   |
| <u>(For reference to Joint Committee)</u>                                      |   |
| (3) The Preventive Detention (Continuance) Bill, 1960.                         | 5 hours   |
| (consideration and passing)  | (with discretion to the Chair to extend the time by one hour, if necessary) |
| (4) The Railway Passenger Fares (Amendment) Bill, 1960                         | 2 hours   |
| (Consideration and passing)  |   |
| (5) The Industrial Employment (Standing Orders) Amendment Bill, 1960.          | 3 hours   |
| <u>(Consideration and passing)</u>   |   |